

F.No.A-12026/11/2022-Ad.IC(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, dated June, 2026.

ORDER

In exercise of the powers conferred on the Central Government under Rule 7 of Tribunal (Conditions of Service) Rules, 2021 read with Tribunal Reforms Act, 2021, the Competent Authority is pleased to appoint Smt. Rachna Gupta, Member (Judicial), CESTAT, as Officiating President, Customs, Excise and Service Tax Appellate Tribunal (CESTAT), with effect from 07.06.2026 until a regular incumbent is appointed or until further orders, whichever is earlier.

(Avneesh Pratap Singh)
Under Secretary to the Government of India
Tele 011-
24012544

Smt. Rachna Gupta,
Member (Judicial), CESTAT,
New Delhi.

Copy to:

1. The Registrar, CESTAT, West Block No. 2, R.K. Puram, New Delhi.
2. PS to FM/PS to MOSF(Rev)/PPS to Secretary (Revenue)/Chairman, CBDT & All Members, CBDT/ Chairman, CBIC & All Members, CBIC/AS(Revenue)/Joint Secretary(Revenue)/JS(TPRU)/JS(CBDT-Admn)/JS(CBIC-Admn)
3. Dir.(HQ)/Dir(NC)/Dir.(ST)/DS(Pers & Vig.)/DS(Ad.II)/Dir(Ad.VI) for information.

Digitally signed by
Avneesh Pratap Singh
Date: 07-06-2026
15:36:46